

In the High Court of Judicature, Bombay.

Wednesday day, the *24* day of *March* 1865.

SPECIAL APPEAL No. *1031* — OF 1864.

*Shunkrus Bharthi bin
Chatur Bharthi of the
Putnagiri Division of
the Konkan District*

(Original Defendant)

Appellant,

versus
Raghu Govind of the

Putnagiri Division of the

Respondent,

Konkan District *(Original Plaintiff)*

Rs. — *10* —

The claim in the Original Suit was to *oust* *Def.* from a certain *Thickan* originally leased to him by Plaintiff's father, and for which he refused to pay rent.

In Appeal No. *182* of 1864 the *Sen. J. Judge* of the District of *The Konkan at the det. city* *Putnagiri* reversed the Decree of the *Magistrate* who had thrown out the claim, and awarded the claim.

A Special Appeal was preferred in the High Court on the grounds that *there has been a substantial error in law in the procedure of the case and which has*

has produced error in the decision of the
case on its merits in that the Senior
Assistant Judge allowed the Plaintiffs'
claim, the same being barred by the law
of limitations.

The Court affirms the Decree
of the Senior Assistant Judge with
costs or Special Appellant

Atkinloch Forbes.

W. C. M.

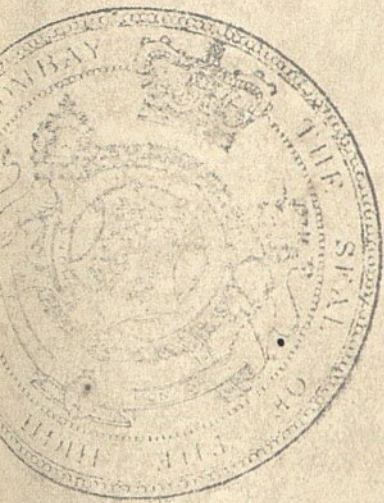
MEMORANDUM OF COSTS incurred in Special Appeal No. 1031
of 1864 against the decision of the Senior App^{te} Judge of the
District of the Konkan and disposed of on the 29th March
by confirming the same.

BY THE APPELLANT—

| In the District. | | | | |
|--|---|----|--------------------|---|
| In the Moonisiff's Court | 4 | 14 | 4 | ✓ |
| In the Senior Assistant Judge's Court | 3 | " | 3 | ✓ |
| In this Court. | | | | |
| Stamp for Memorandum of Special Appeal | 1 | " | " | ✓ |
| Stamps for copies of Decree and Judgment | 1 | 8 | " | ✓ |
| Stamp for Vukeelutnama | 2 | " | " | ✓ |
| Batta for Process and Postage | 1 | 2 | " | ✓ |
| Sectioner's Fee | 1 | " | " | ✓ |
| Vukeel's Fee | " | " | 3 | ✓ |
| | | | 6 10 3 | ✓ |
| | | | Rupees.... 14 8 10 | ✓ |

BY THE RESPONDENT.

| In the District. | | | | |
|---------------------------------------|---|---|--------------------|---|
| In the Moonisiff's Court | 7 | " | 4 | ✓ |
| In the Senior Assistant Judge's Court | 4 | 8 | 3 | ✓ |
| In this Court. | | | | |
| Stamp for Vukeelutnama | 2 | " | " | ✓ |
| Vukeel's Fee | " | " | 3 | ✓ |
| | | | 2 " 3 | ✓ |
| | | | Rupees.... 13 8 10 | ✓ |



W. J. J. J.
Sealer

W. J. J. J.
Deputy Regr.

The 29th day of March 1865